

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2267/95

New Delhi this the 1st day of February 1996.

Hon'ble Sh. A.V.Haridasan, Vice Chairman (J)
Hon'ble Sh. R.K.Ahooja, Member (A)

Om Prakash
S/o Shri Pyare Lal
RZ 79 Brahmpuri
New Delhi-110 046.

...Applicant.

(By Advocate: Sh.S.K.Srivastav)

Versus

1. The Central Civil Services Board
Lok Nayak Bhawan
New Delhi.

2. Secretary
Ministry of Personnel
Dept. of Personnel & Training
North Block, New Delhi.

...Respondents.

(By Advocate: Sh. M.M.Sudan)

O R D E R (Oral)

Hon'ble Sh.A.V.Haridasan, Vice Chairman (J)

Shri Srivastav, learned counsel of the applicant
seeks permission to withdraw the application, with liberty to
approach appropriate forum. Reserving that liberty, the
application is closed as withdrawn.


(R.K.Ahooja)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)